## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2798 ANSWERED ON:11.12.2012 CLEARANCE FOR RURAL ROADS Ray Shri Bishnu Pada

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government had conducted any meeting in January 2011 on the issue raised by the Peoples` representative for clearance of 24 rural roads for the villagers coming under forest area settled since 1952;
- (b) if so, whether the Andaman Public Works Department has given forest clearance for the same;
- (c) if so, the number of roads for which forest clearance has been obtained as on date; and
- (d) if not, the reasons for non-completion of forest clearance of roads?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) Yes Madam.
- (b) Out of 24 rural roads, 9 were taken up by Andaman Public Works Department for forest clearance.
- (c) Forest clearance has not been received.
- (d) Proposals for 2 roads have been sent to Ministry of Environment & Forests. Proposal for remaining 7 roads are under process at various stages.